

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A. No.350/375/2020

Date of Order : 25.09.2020

**Hon'ble Mrs. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms) Nandita Chatterjee, Administrative**



Shri Madhabendu Ghosh, son of Late Biswaranjan Ghosh, working as Gram Dak Sevak, Packer Cum Mail Peon (GDS cum MP) in Kandi Bus Stand Sub-Post Office and residing at Mollapara, Kandhi, Post Office and Police Station – Kandi, District – Murshidabad, Pin Code – 742137.

.....Applicant

versus

1. The Union of India, service through the Secretary, Ministry of Communications, Dak Bhawan, New Delhi – 110116.
2. The Director General of Postal Department, Government of India, Dak Bhawan, New Delhi – 110116.
3. Chief Post Master, West Bengal Circle, Government of India, having his office at Yogayog Bhawan, 40/C, Chittaranjan Avenue, Chandni Chowk, Kolkata – 700012.
4. The Superintendent of Post Offices, Murshidabad Division, having office and Police Station – Berhampore, District – Murshidabad, Pin Code – 742101.
5. The Inspector of Post Offices, Kandi Sub-Division, Post Office and Police Station – Kandi, District – Murshidabad, Pin Code – 742137.
6. The Post Master, Kandi Head Post Office, Post Office and Police Station – Kandi, District – Murshidabad, Pin code – 742131.
7. The Sub-Post Master, Kandi Bus Stand Sub Post Office, Post Office and Police Station – Kandi, District – Murshidabad, Pin code – 742131.

.....Respondents

For the Applicant(s): Mr. M. K. Das, Counsel

For the Respondent(s): Mr. S. Paul, Counsel

Per: Mrs. Bidisha Banerjee, Member(J)

Heard ld. Counsel for both sides.

2. At hearing, ld. Counsel for the respondents, produced a communication from the respondents, which shows that, as per record received from the IOP, Kandi Sub-Division, one GDSMP Post at Bahara BO is still vacant and it has not been notified under Cycle-I and Cycle-II Online GDS Recruitment Process, against which the applicant could be posted.

3. Ld. counsel for the applicant seeks direction to the authorities to consider him at a nearby station.

4. Accordingly, without entering into the merits of the matter, we direct the competent authority to accommodate the applicant, GDS cum MP, at the office of Bahara B.O, if nothing stands in the way, and pass appropriate orders in accordance with law, within 4 weeks from the date of receipt of copy of this order.

5. The present O.A accordingly stands disposed of. No costs.

(Dr Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)